

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT
AUTHORITY & ORS.

Appellant(s)

VERSUS

M/S. GAURSONS INDIA LTD & ANR.

Respondent(s)

WITH

SLP(C) No. 8010/2024 (XI)

Date : 24-09-2025 This matter was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) :

Mr. Binay Kumar Das, AOR

For Respondent(s) :

Mr. Giriraj Subramaniam, Adv. (mentioned by)
Mr. Prateek K. Chadha, AOR
Mr. Parmod Sharma, Adv.

Mr. Anand Shankar Jha, AOR

Mr. Shashank Shekhar Singh, AOR

UPON mentioning, the Court made the following
O R D E R

SLP(C) No. 8010/2024

The matter is taken on Board.

List on 09.10.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)